

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 2nd January, 2017

No. HC.VII-164/2007/ 01 /A ### In partial modification of earlier orders, the Gauhati High Court is pleased to designate the Sub-Divisional Judicial Magistrates in the Sub-Divisions and in the station where there is only one Court, the Judicial Magistrate First Class of that station, to try cases under the Negotiable Instruments Act.

By order,
Sd/- A. Ajitsaria
REGISTRAR (JUDICIAL)

Memo No. HC.VII-164/2007/ 02-14 /A, Dated : 02.01.2017

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar (General/ Vigilance / Admn. / Esstt.) Gauhati High Court, Guwahati.
3. **The District & Sessions Judge**, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Barpeta/ Kokrajhar/ Dhubri/ Bongaigaon/ Goalpara/ Cachar, Silchar/ Karimganj/ Hailakandi/ Tinsukia/ Dhemaji/ Lakhimpur, North Lakhimpur/ Dibrugarh/ Sivasagar/ Jorhat/ Golaghat/ Nagaon/ Morigaon/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Udalguri/ Chirang.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. **The Chief Judicial Magistrate**, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Barpeta/ Kokrajhar/ Dhubri/ Bongaigaon/ Goalpara/ Cachar, Silchar/ Karimganj/ Hailakandi/ Tinsukia/ Dhemaji/ Lakhimpur, North Lakhimpur/ Dibrugarh/ Sivasagar/ Jorhat/ Golaghat/ Nagaon/ Morigaon/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Udalguri/ Chirang.
6. The Joint Registrar, _____, Gauhati High Court, Guwahati.
7. The Dy. Registrar, _____, Gauhati High Court, Guwahati.
8. The Sub-Divisional Judicial Magistrate(M), _____.
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
10. The AO(J), _____, Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
12. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

2.1.17
REGISTRAR (JUDICIAL)

Signature
02.01.17